

CP. NO. 22/04
ws
OA 1559/03

17.5.2004

Hon. Mr. A.K. Bhattachar, JM
Hon. Mr. S.C. Chaube, AM

Sri B.P. Srivastava, learned counsel for the applicant submitted that the order passed in the OA no. 1559/03 against which this contempt petition was moved by the applicant has been complied with and the applicant has no grievance now.

The contempt application is accordingly rejected. Notices issued are discharged.

AM

JM

/pc/